

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------|---------|--------------------------------|
| CA(CAA) No.13/BB/17 | - | For Order | 230-232 | Arris India Pvt. Ltd. |

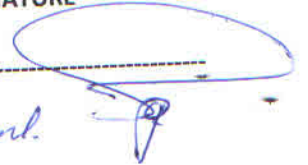
SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI.P.JOHN
SPT Legal

Advocate for applicant.



Heard counsel for petitioner. He has filed synopsis and also the provisional balance sheet.

Orders reserved.


MEMBER (J)


MEMBER (T)